

Statement*List of New Ramsar Sites in India*

Sl. No.	Name of Ramsar site	State	Area in hectares	Date of designation
1.	Nandur Madhameshwar	Maharashtra	1,437	21/06/2019
2.	Beas Conservation Reserve	Punjab	6,429	26/09/2019
3.	Keshopur-Miani Community Reserve	Punjab	344	26/09/2019
4.	Nangal Wildlife Sanctuary	Punjab	116	26/09/2019
5.	Nawabganj Bird Sanctuary	Uttar Pradesh	225	19/09/2019
6.	Parvati Arga Bird Sanctuary	Uttar Pradesh	722	02/12/2019
7.	Saman Bird Sanctuary	Uttar Pradesh	526	02/12/2019
8.	Samaspur Bird Sanctuary	Uttar Pradesh	799	03/10/2019
9.	Sandi Bird Sanctuary	Uttar Pradesh	309	26/09/2019
10.	Sarsai Nawar Jheel	Uttar Pradesh	161	19/09/2019

Transfer of HNL Kerala unit to Government of Kerala

3259. SHRI ELAMARAM KAREEM: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the present position of transfer of the Hindustan Newsprint Limited (HNL), Kerala Unit to Kerala Government;
- (b) the steps taken by Government to fastrack the transfer; and
- (c) the reasons behind prolonged delay in the process and by what time it is expected to completely get transferred to Kerala Government?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (c) The National Company Law Tribunal (NCLT), Kochi bench, on 28.11.2019 in an application filed by a creditor of Hindustan Newsprint Limited (HNL) has directed for initiation of Corporate Insolvency Resolution Process (CIRP) under Insolvency & Bankruptcy Code (IBC), 2016 and has appointed an Interim Resolution Professional (IRP) for HNL. Further, the parent company of HNL viz.

Hindustan Paper Corporation Limited (HPC) is under liquidation at present as per the orders of the NCLT, New Delhi Bench and the National Company Law Appellate Tribunal (NCLAT). On 25.11.2019, the NCLT, New Delhi granted permission to the Liquidator, HPC to sell the 100% shareholding of HPC in HNL to the Government of Kerala.

Pruning of Ministry

3260. SHRI SUKHENDU SEKHAR RAY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has any plan for pruning the Ministry following Disinvestment / privatisation/strategic sale of a large number of Public Enterprises affected in the recent years:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (c) No Sir, as of now there is no such proposal in this Ministry.

Popularisation of electric cars

3261. SHRI A. K. SELVARAJ: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that electric cars in India are not gaining much enthusiasm among the users because lack of sufficient charging infrastructure;

(b) whether it is also a fact that the electric cars are more expensive to produce and sell;

(c) whether it is also a fact that the Electric Vehicle (EV) adoption will increase only when cars of decent range are made available; and

(d) if so, the steps proposed in this regard?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) to (d) In order to promote adoption of Electrical vehicles